

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST**  
**DATED 11.11.2019 (MONDAY)**  
**COURT OF CHAIRPERSON**  
**02:15 PM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

**For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1214 of 2019  (With Defects)	Dinesh Goyal Vs. Prints Publication Pvt. Ltd. & Anr.	Anshul Narayan	

**By Order**

-sd/-  
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